



\$~10 & 11

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 93/2015 & EX.APPLs.(OS) 242-243/2015

MAPLETREE PROPERTY PVT LTD Decree Holder

versus

TODAY HOMES & INFRASTRUCTURE PVT. LTD., & ORS. Judgement Debtors

+ **OMP (ENF.) (COMM.) 26/2018 & I.As. 1949-1951/2018** SHREE RESHAM TEXTILE MILLS PVT. LTD., Decree Holder

versus

TODAY HOMES & INFRASTRUCTUREPVT. LTD., & ORS...... Judgement Debtors

Appearance:- Mr. Rohit Ranjan, Mr. Navneet Bhardwaj & Mr. Mukesh Kaushik, Advocates for Today Homes & Infrastructure Pvt. Ltd. in Item Nos. 10 & 11.
Mr. Kanishk Khetan, Advocate for Resolution Professional of D-1 in Item Nos. 10 & 11.
Mr. Ayush Bhatia & Mr. Shubham Shekhar, Advocates for JD-3 in Item Nos. 10 & 11.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN <u>O R D E R</u> 06.03.2024

A written request for adjournment has been moved by learned counsel for judgment debtor No. 3. The request is not opposed.

List on 06.08.2024.

PRATEEK JALAN, J

MARCH 6, 2024/*'pv'*/

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